

information to the litigants/advocates etc. for speedy disposal of cases. Pilot project for the district courts has been started for computerization of city civil courts in the four major metro cities of Delhi, Chennai, Kolkata and Mumbai. All Central Ministries/ Departments have been requested to take necessary steps like review of Acts/laws, administered by them, filing of counter-affidavit in time and avoidance of unnecessary adjournment of cases.

Fast Track Courts have been set up for quick disposal of long pending cases, priority being accorded to sessions cases pending for 2 years or more and cases involving underthals in jails.

Civil Procedure Code has been amended and the amendments have been brought into force *w.e.f.* 1.7.2002, which include limit the number of adjournments which can be granted to a party to three, provide for speedy process service by speed post, courier services, FAX or Email, authorize the court to fix time limit for oral arguments and provide for a number of other measures aimed at ensuring expeditious disposal.

The Minister of Law & Justice has been addressing the High Courts periodically for filling up of vacancies of Judges in the High Courts. Efforts are also being made to adopt alternative modes of dispute resolution, such as, arbitration, conciliation and settlement of cases through Lok Adalats.

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## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

### **Nodal agency for export of garlic, onion and potato**

455. SHRIMATI MAYA SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that nodal agencies have been created in several States for the export of garlic, onion, potato, etc.;
- (b) if so, the names of said States who have formed such agencies; and
- (c) whether any target has been fixed for the export of these commodities and whether any scheme has been formulated by

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RAJYA SABHA

Government for their export keeping in view the prices thereof in the domestic markets?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI): (a) and (b) There is no nodal agency for export of garlic and potato. For export of onions, Government has designated the following 8 canalizing agencies, viz.:

1. National Agricultural Co-operative Marketing Federation of India Ltd. (NAFED)
2. Maharashtra State Agricultural Marketing Board (MSAMB).
3. Gujarat Agro Industries Corporation Ltd. (GAIC)
4. The Spices Trading Corporation Ltd. (STCL)
5. The Karnataka State Co-operative Marketing Federation Ltd. (KSCMF)
6. National Co-operative Consumer's Federation of India Ltd. (NCCF)
7. Andhra Pradesh State Trading Corporation Ltd. (APSTCL)
8. The North Karnataka Onion Growers Co-operative Society (NKOCS)

(c") No target as such is fixed for exports of these commodities. Exports of these commodities are eligible for a variety of assistance under various export-promotional schemes.

#### **Decline in capital investment**

‡456. SHRI RAM JETHMALANI:  
SHRI RAJIV RANJAN SINGH 'LALAN':

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that there has been a decline in capital investment in certain industries in the country during the years 1996-97 to 2000-2001;

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‡Original notice of the question was received in Hindi.